

By E-Mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/2518 /A

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court,
Guwahati.

To, Smti Rita Kar
District & Sessions Judge
Kokrajhar

Dated Guwahati the 21st July, 2020.

Sub: **Casual Leave and Station leave permission.**

Ref:- DJK-I-5/20/797 dated 20.07.2020

Madam,

With reference to the above, I am directed to inform you that your prayer for 1(one) day Casual Leave on 21.07.2020 with Station Leave permission from the morning of 21.07.2020 till the evening of 21.07.2020 along with official allotted vehicle at your own cost, has been granted/rejected.

During your absence, the Shri C. Chaturvedy, Addl. District & Sessions Judge, Kokrajhar, in his absence Shri Jayanta Kumar Das, Civil Judge & Asstt. Sessions Judge, Kokrajhar, in his absence Smti S. Handique, Chief Judicial Magistrate, Kokrajhar and in her absence Shri C. Baruah, Addl. Chief Judicial Magistrate, Kokrajhar will remain in charge of your Court and Office.

Yours faithfully,

sdt.

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/2519 /A dated 21.7.2020
Copy to –

✓ The System Analyst, Gauhati High Court, Guwahati for
information and necessary action.

21/7/2020
JT. REGISTRAR (VIGILANCE)

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